

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
LOK SABHA
UNSTARRED QUESTION NO. 3741
TO BE ANSWERED ON 18TH MARCH, 2021

SAROD- PORTS

3741. SHRI TALARI RANGAIAH:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether the Union Government has launched Society for Affordable Redressal of Disputes - Ports (SAROD-Ports);
- (b) if so, the details thereof;
- (c) whether the SAROD-Ports will ensure the right kind of environment and inspire confidence in private players to promote ease of doing business in the Maritime sector; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR PORTS, SHIPPING AND WATERWAYS
(SHRI MANSUKH MANDAVIYA)

(a) to (d): Yes, Sir. In order to seek speedy, affordable, just and reasonable Redressal of Dispute/Differences between Major Port Trusts and Concessionaires/ Contractors arising out of and during the course of execution of various contracts, a Society for Affordable Resolution of Disputes - Ports (SAROD-Ports) has been formed under the Societies Registration Act, 1860 with registration No. S-E/1715/ Distt. South East/2020 dated 30th January, 2020. The formation of SAROD - Ports aims at enhancing confidence of concessionaires and promoting ease of doing business in the Maritime Sector.
